## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA STARRED QUESTION NO. 224 ANSWERED ON 16/12/2025

#### **CONNECTIVITY OF VILLAGES UNDER PMGSY**

#### \*224. Shri Bhausaheb Rajaram Wakchaure:

### Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of villages yet to be connected by road under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country, State-wise particularly in Shirdi Lok Sabha Constituency of Maharashtra;
- (b) whether the Government has formulated or proposes to formulate any action plan to connect the villages with access roads located in the most backward areas of the country, Statewise particularly in Maharashtra;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

# ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. \*224 TO BE ANSWERED ON 16.12.2025 REGARDING "CONNECTIVITY OF VILLAGES UNDER PMGSY"

- (a) to (d): 'Rural Roads' is a State subject. Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched in the year 2000 as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size in the core network for uplifting the socioeconomic condition of the rural population. Subsequently, new interventions, namely, PMGSY-II, Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA), PMGSY-III, Pradhan Mantri Jan Jati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) and PMGSY-IV were added under the ambit of PMGSY for new connectivity and upgradation of rural roads. The unit for PMGSY is a habitation and not a village.
  - Under PMGSY I programme (2000-2025), 1,62,774 habitations have been provided all weather road connectivity and the sunset date of PMGSY-I has expired on 31<sup>st</sup> March, 2025 (except Chhattisgarh). State/UT-wise numbers of habitations connected under PMGSY-I is given at Annexure-I.
  - PMGSY-II was launched for upgradation of select Through Routes and Major Rural Links (MRLs) with a target to upgrade 50,000 km in various states and Union Territories. Under PMGSY II program (2013-2025) 49,082 km of the roads have been upgraded. Under this scheme in Maharashtra the road length sanctioned was 2618.91 km and number of bridges was 108. Out of this 2585.91 km road length is completed along with 108 bridges.
  - In the year 2013, to provide better connectivity to LWE affected regions, special provision was made to provide connectivity to habitations in the population category of 100-249. Subsequently, in the year 2016, Road Connectivity for Project Left Wing Effected Areas (RCPLWEA) was launched as separate vertical under PMGSY. Under RCPLWEA, out of 12,092 km sanctioned roads 9,763 km has been completed. Under this scheme in Maharashtra the road length sanctioned is 619.68 km

- and number of bridges is 112. Out of this 551.27 km road length is completed along with 107 bridges, so far.
- PMGSY III program (2019-2026) envisages consolidation of the existing Rural Road Network by upgradation of existing 1,25,000 km Through Routes and Major Rural Links that connect habitations to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals. Out of the sanctioned 1,21,082 km road, the achievement is about 1,01,900 km. The balance road works are targeted to be completed by 2026. Under this scheme in Maharashtra the road length sanctioned is 6,409.03 km and number of bridges is 213. Out of this 4,820.95 km road length is completed along with 12 bridges, so far.
- Under PM-JANMAN (2024 onwards), out of a total target of 8,000 km of rural roads, 7,323.75 km of road length has been sanctioned (including in Maharashtra of 50.14 km length), as on 10-12-2025, for providing connectivity to 2,909 habitations of Particularly Vulnerable Tribal Groups (PVTGs). The sanctioned works are in different stages of construction. The timeline for implementation of PM-JANMAN is till March 2028. State-wise details of length and habitations sanctioned under PM-JANMAN is at Annexure-II.
- The Government has launched PMGSY IV on 11th September 2024 for providing road connectivity of 62,500 Kms to 25,000 unconnected habitations which have become eligible due to their population increase. Unconnected habitations having 500+ population in plain areas; 250+ in NE and Hill States/UTs, Special Category Areas (Schedule V Tribal Areas, Aspirational Districts/Blocks, Desert Areas); and 100+ in LWE-affected areas (as notified by MHA in 9 States), as per Census 2011, are eligible for coverage under PMGSY-IV, as per population norms of the programme. The PMGSY IV is being implemented in convergence with two targeted initiatives for ensuring inclusive access in backward and marginalised areas, namely,
  - (i) Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA): Habitations with 500+ population and 50% or more ST population, or habitations with 50+ ST population in the 250+ category in Aspirational Districts, as per Census 2011, are given priority under PMGSY IV.

- (ii) Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY): Habitations with 500+ population and 40% or more SC population are given priority under PMGSY-IV.
- Under PMGSY IV programme (2024-2029), the States have conducted survey using Gram Sadak Survey application and uploaded the details of 40,547 habitations as unconnected habitations. The details are placed in Annexure-III.
- In Maharashtra, the State Government has mapped 196 habitations as unconnected habitations after the survey in 26 districts—Ahilyanagar, Aurangabad, Beed, Buldhana, Dhule, Gadchiroli, Hingoli, Jalgaon, Jalna, Kolhapur, Latur, Nanded, Nandurbar, Nashik, Osmanabad, Parbhani, Pune, Raigad, Ratnagiri, Sangli, Satara, Sindhudurg, Solapur, Thane, Washim, and Palghar—using the Gram Sadak Survey Application.
- As the preliminary identification of eligible habitations under PMGSY-IV has been completed by the State Governments, the Ministry is working closely with the State Governments, including Maharashtra, to finalise and sanction proposals as per the guidelines. The timeline for implementation of PMGSY IV is till March 2029.
- Parliamentary constituency wise details are not maintained in the Ministry. Shirdi parliamentary constituency comprises parts of the district of Ahilyanagar. In Ahilyanagar district, under PMGSY program, since inception of scheme road length of 1818 km was sanctioned, out of which 1642 km of road construction has been completed and 125 km is under construction. The details of works sanctioned and completed under the verticals of PMGSY in the district are given at Annexure-IV. The State Government survey report indicates that the Shirdi Lok Sabha Constituency of Maharashtra does not have any eligible unconnected habitations, as per the PMGSY IV guidelines.

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Annexure referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 224 for answer on 16.12.2025 regarding "Connectivity of Villages under PMGSY"

### State-wise details of habitations connected under PMGSY-I

| Sr.<br>No. | State/UT Name            | Total Eligible Habitation Connected (Nos.) |  |  |  |  |
|------------|--------------------------|--|--|--|--|--|
| 1          | Andaman &<br>Nicobar     | 7  |  |  |  |  |
| 2          | Andhra Pradesh           | 1,422                                      |  |  |  |  |
| 3          | <b>Arunachal Pradesh</b> | 616  |  |  |  |  |
| 4          | Assam                    | 13,719                                     |  |  |  |  |
| 5          | Bihar                    | 31,280                                     |  |  |  |  |
| 6          | Chhattisgarh             | 10,621                                     |  |  |  |  |
| 8          | Goa                      | 1  |  |  |  |  |
| 9          | Gujarat                  | 3,047                                      |  |  |  |  |
| 10         | Haryana                  | 1  |  |  |  |  |
| 11         | Himachal Pradesh         | 2,555                                      |  |  |  |  |
| 12         | Jammu And<br>Kashmir     | 2,132                                      |  |  |  |  |
| 13         | Jharkhand                | 10,953                                     |  |  |  |  |
| 14         | Karnataka                | 295  |  |  |  |  |
| 15         | Kerala                   | 402  |  |  |  |  |
| 16         | Madhya Pradesh           | 17,497                                     |  |  |  |  |
| 17         | Maharashtra              | 1,417                                      |  |  |  |  |
| 18         | Manipur                  | 622  |  |  |  |  |
| 19         | Meghalaya                | 586  |  |  |  |  |
| 20         | Mizoram                  | 231  |  |  |  |  |
| 21         | Nagaland                 | 107  |  |  |  |  |
| 22         | Odisha                   | 16,991                                     |  |  |  |  |
| 23         | Punjab                   | 389  |  |  |  |  |
| 24         | Rajasthan                | 15,970                                     |  |  |  |  |
| 25         | Sikkim                   | 350  |  |  |  |  |
| 26         | Tamil Nadu               | 1,985                                      |  |  |  |  |
| 27         | Tripura                  | 1,979                                      |  |  |  |  |
| 28         | Uttar Pradesh            | 11,748                                     |  |  |  |  |
| 29         | Uttarakhand              | 1,860                                      |  |  |  |  |
| 30         | West Bengal              | 13,224                                     |  |  |  |  |
| 31         | Telangana                | 703  |  |  |  |  |
| 32         | Ladakh                   | 64   |  |  |  |  |
|            | Total                    | 162,774                                    |  |  |  |  |

Annexure referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 224 for answer on 16.12.2025 regarding "Connectivity of Villages under PMGSY"

| 10.12.25     |                           |                        |  |  |
|--------------|---------------------------|------------------------|--|--|
| State        | Length Sanctioned (in km) | Sanctioned habitations |  |  |
| Andhra       |                           |                        |  |  |
| Pradesh      | 865.95                    | 438                    |  |  |
| Chhattisgarh | 2901.95                   | 918                    |  |  |
| Gujarat      | 1.55                      | 2                      |  |  |
| Jharkhand    | 914.14                    | 304                    |  |  |
| Karnataka    | 63.76                     | 42                     |  |  |
| Madhya       |                           |                        |  |  |
| Pradesh      | 1835.00                   | 850                    |  |  |
| Maharashtra  | 50.14                     | 29                     |  |  |
| Manipur      | 35.00                     | 8                      |  |  |
| Odisha       | 211.14                    | 74                     |  |  |
| Rajasthan    | 98.69                     | 38                     |  |  |
| Tamil Nadu   | 10.96                     | 6                      |  |  |
| Telangana    | 66.98                     | 46                     |  |  |
| Tripura      | 268.49                    | 154                    |  |  |
| Total        | 7323.75                   | 2909                   |  |  |

Annexure referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 224 for answer on 16.12.2025 regarding "Unconnected Habitations surveyed by the State Governments under PMGSY IV"

| Sr.No | State/UT Name     | Habitations surveyed in GSS             |  |  |  |  |  |
|-------|-------------------|---|--|--|--|--|--|
|       |                   | application as per PMGSY-IV eligibility |  |  |  |  |  |
|       |                   | criteria by the State Governments       |  |  |  |  |  |
| 1     | Andhra Pradesh    | 413                                     |  |  |  |  |  |
| 2     | Arunachal Pradesh | 194                                     |  |  |  |  |  |
| 3     | Assam             | 4670                                    |  |  |  |  |  |
| 4     | Bihar             | 103                                     |  |  |  |  |  |
| 5     | Chhattisgarh      | 2692                                    |  |  |  |  |  |
| 6     | Gujarat           | 2443                                    |  |  |  |  |  |
| 7     | Himachal Pradesh  | 1021                                    |  |  |  |  |  |
| 8     | Jammu And Kashmir | 2262                                    |  |  |  |  |  |
| 9     | Jharkhand         | 2787                                    |  |  |  |  |  |
| 10    | Karnataka         | 76                                      |  |  |  |  |  |
| 11    | Kerala            | 2335                                    |  |  |  |  |  |
| 12    | Ladakh            | 31                                      |  |  |  |  |  |
| 13    | Madhya Pradesh    | 9246                                    |  |  |  |  |  |
| 14    | Maharashtra       | 196                                     |  |  |  |  |  |
| 15    | Manipur           | 303                                     |  |  |  |  |  |
| 16    | Meghalaya         | 377                                     |  |  |  |  |  |
| 17    | Mizoram           | 63                                      |  |  |  |  |  |
| 18    | Nagaland          | 224                                     |  |  |  |  |  |
| 19    | Odisha            | 2679                                    |  |  |  |  |  |
| 20    | Punjab            | 1                                       |  |  |  |  |  |
| 21    | Rajasthan         | 1740                                    |  |  |  |  |  |
| 22    | Sikkim            | 283                                     |  |  |  |  |  |
| 23    | Tamil Nadu        | 5                                       |  |  |  |  |  |
| 24    | Telangana         | 173                                     |  |  |  |  |  |
| 25    | Tripura           | 435                                     |  |  |  |  |  |
| 26    | Uttar Pradesh     | 2174                                    |  |  |  |  |  |
| 27    | Uttarakhand       | 873                                     |  |  |  |  |  |
| 28    | West Bengal       | 2748                                    |  |  |  |  |  |
|       | Total             | 40547                                   |  |  |  |  |  |

#### **Annexure-IV**

Annexure referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 224 for answer on 16.12.2025 regarding "Connectivity of Villages under PMGSY"

Details of works sanctioned and completed in the district of Ahilyanagar are as follows:

|           | Sanctioned     |                        |                  | Value | Completed |                        |                  | Expenditure                          | Balance        |                        |                  |
|-----------|----------------|------------------------|------------------|-------|-----------|------------------------|------------------|--------------------------------------|----------------|------------------------|------------------|
| Vertical  | No of<br>roads | Road<br>length<br>(km) | No of<br>bridges |       |           | Road<br>length<br>(km) | No of<br>bridges | (including<br>State Share<br>(Crore) | No of<br>roads | Road<br>length<br>(km) | No of<br>bridges |
| PMGSY-I   | 203            | 1270                   | 15               | 376   | 202       | 1226                   | 15               | 1                                    | 1              | 0                      | 381              |
| PMGSY-II  | 19             | 134                    | 3                | 73    | 19        | 127                    | 3                | 74                                   | 0              | 0                      | 0                |
| PMGSY-III | 59             | 414                    | 4                | 322   | 29        | 289                    | 1                | 238                                  | 30             | 125                    | 3                |
| Total     | 281            | 1818                   | 22               | 771   | 250       | 1642                   | 19               | 313                                  | 31             | 125                    | 384              |

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